

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 3497
TO BE ANSWERED ON 13.03.2026

MATRU VANDANA YOJANA

3497. SHRI ARUN KUMAR SAGAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has launched the Matru Vandana Yojana;
- (b) if so, the details thereof;
- (c) whether the residents of Uttar Pradesh, especially the Shahjahanpur Parliamentary Constituency have been benefited from the said scheme; and
- (d) if so, the details thereof till date?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a)&(b) The Government of India approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017. PMMVY envisages payment of maternity benefits of ₹5,000/- in beneficiary's bank/post office account linked to her Aadhaar Number in Direct Benefit Transfer (DBT) mode in three instalments. The eligible beneficiary is to receive the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6,000/-.

The benefit is available to a woman for the first two living children provided the second child is a girl. In case of the first child the amount of ₹5,000/- in two instalments and for the second child, the benefit of ₹6,000/- will be provided subject to second child is a girl child in one instalment after the birth. However, for availing benefits for second child, registration during the pregnancy shall be mandatory. This would contribute to improving the Sex Ratio at Birth and to prevent female foeticide.

(c)&(d) Number of beneficiaries paid under PMMVY since inception of the scheme (01.01.2017) till 08.03.2026 is as under:

	Beneficiaries Paid
Uttar Pradesh	64,88,407
Shahjahanpur	1,25,920
